

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2567  
ANSWERED ON 05/08/2025**

**BENEFICIARIES UNDER NSAP IN TAMIL NADU**

**2567. Shri Murasoli S:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) **whether the Government has maintained list of beneficiaries under component of the National Social Assistance Programme (NSAP); and**
- (b) **if so, the total list of beneficiaries under each component of the NSAP in Thanjavur district of Tamil Nadu?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

(a): **As per the guidelines of National Social Assistance Programme (NSAP), States/UTs are solely responsible for identification/selection of beneficiaries, verification of applications, sanctioning, maintenance of beneficiary data and last mile disbursement of pension to the beneficiaries. A robust web portal i.e. NSAP-Pension Payment System (NSAP-PPS) linked with Public Financial Management System (PFMS) has been operationalized by the Government and provided to States/UTs as an end to end digital solution for the implementation and monitoring of NSAP schemes. However, State Government of Tamil Nadu is using its own MIS for implementation of NSAP Scheme.**

(b): **NSAP entails 3 Pension Schemes (Old Age, Widow & Disability) and two demand based scheme i.e National Family Benefit Scheme (NFBS) and Annapurna. Scheme-wise number of beneficiaries under Pension Schemes of NSAP in Thanjavur district of Tamil Nadu obtained from the State Government is given at below:-**

<b>Scheme</b>	<b>Old Age Pension</b>	<b>Widow Pension</b>	<b>Disability Pension</b>	<b>Total</b>
<b>No. of</b>	<b>26164</b>	<b>12779</b>	<b>3721</b>	<b>42,664</b>

<b>beneficiaries</b>				
----------------------	--	--	--	--

\*\*\*\*\*